## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Misc. Contempt Petition No.172 of 2001

in

Original Application No.740 of 2001

Allahabad, this the 22th day of October, 2002

Hon'ble Mr. S.Dayal, A.M. Hon'ble Mr. A.K.Bhatnagar, J.M.

Sri Shyam Kewal Ram S/o Late Manbodh Ram R/o Vill. Lasma, Post Karamnasa, Distt. Kaimoor, Bihar

....Applicant

(By Advocate - Shri Saumitra Singh)

## Versus

- 1. Sri A.K.Goel, Divisional Railway Manager, Eastern Railway, Mugal Sarai.
- Sri V.K. Singh, Senior Divisional Personal Officer Eastern Railway Mugal Sarai.
- Sri Ravinesh Kumar, Senior Divisional Commercial Manager Eastern Railway, Mugal Sarai.
- 4. Sri M.M. Sinha, Station Officer, Dehrionsone Station, Eastern Railway Dehrionsone Bihar.

.... Respondents.

(By Advocate - Shri K.P.Singh)

## ORDER (ORAL)

## By Hon'ble Mr.S.Dayal, A.M.

Learned counsel for the respondents claims that the order has been complied with.

2. The order challenged the order dated 9.5.2001,

by which the promotion order of the applicant was cancelled and the applicant was posted his parent cadre as there was stay order was sought by order dated 21.5.2001. The

....2.

learned counsel for the applicant mentions that incompliance of order dated 21.6.2001, the applicant has been allowed to join at Bhabhuwa Road in the pay scale of Rs.4500-7000 in the post of E.C.R.C.

3. Since the order has been complied and learned counsel for the applicant has not filed any supplementary affidavit on account of that, the case for contempt does not survive and is therefore closed.

J.M.

A.M.